## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/121/2017

NAME OF THE TRANSFEROR

: RONNY GEORGE

NAME OF THE TRANSFERRE

: PROFESSIONAL COURIERS NETWORK LTD & 6

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

V.N. B GLAVET EMPLE COUNSEL POR APPLICANT/PET.

Mr. P. H. Pravindh Pandar

Serior Counsel for M/s Mikrindan S P. Giricharan

- Counsel for Respondent

## ORDER

Counsel for both the parties present, prayed for time for making submissions in relation to the Application filed for waiver of the requirements under Section 244 of the Companies Act, 2013. At request, time is enlarged. Put up on 06.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)